

Names of Foreign Firms Associated with Oil Exploration

1534. SHRI HARIHAR SOREN: Will the Minister of PETROLIEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) the names of the foreign firms associated with oil exploration in the country so far since the announcement was made by Government on 2nd April, 1981 for their participation on non-sharing basis;

(b) the names of the oilfields of the country where those foreign firms have been associated in oil exploration; and

(c) the details about the terms and conditions laid down by Government and the work progressed so far?

THE MINISTER OF PETROLIEUM, CHEMICALS AND FERTLLZERS (SHRI P. SHIV SHANKAR): (a) and (b). It has been decided to award Saurashtra Off-shore Block II to M/s. Chevron, an Oil Company of U.S.A.

(c) A detailed agreement with this company is in the final stages of negotiation. Exploration work in the Block can start only after the contract has been finalised and signed.

Completion of ongoing Projects in Orissa

1535. SHRI HARIHAR SOREN: Will the Minister of ENERGY be pleased to state:

(a) the names of the ongoing power projects of Orissa proposed to be completed by the end of 1982-83 financial year;

(b) the progress made so far in completing those power projects?

(c) whether Government have a proposal to take up some new power projects in Orissa during the above financial year; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) Talcher Thermal Power Project (2x110 MW)—Unit 5 & 6.

(b). Talcher Unit-5 is under advanced stage of commissioning and is expected to be synchronised by end of March '82.

The work on Talcher Unit-6 is in progress. Out of 5210 MTs boiler equipment, 3794 MT has been erected upto end of December '81. The boiler hydraulic test is likely to be completed in March '82. About 35 per cent of TG erection has been completed.

(c) and (d). The State Government have proposed to take up Upper Kolab HEP EXTN (80 MW) and Hirakud HEP Stage III (37.5 MW) during the year 1982-83.

Provision of legal aid to the poor

1536. SHRI HARIHAR SOREN: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether his Ministry are making provision of giving legal aid to the poor people of the country;

(b) if so, what are the criteria in providing such legal aid;

(c) the total number of SC and ST people provided with such legal aid in 1980-81 and 1981-82 in different States; and

(d) the details thereof?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI JAGAN NATH KAUSHAL): (a) While the Ministry of Law, Justice and Company Affairs does not give legal aid directly to the indigent, but it has by Notification dated 26th September, 1980 constituted a small High Powered Committee for formulation and implementation of comprehensive legal aid schemes under the Chairmanship of